

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A./62/3858/2020 (SWP.No.1709/2012)**

This the 15th day of December, 2020

**HON'BLE MR. JUSTICE L. NARASIMHA REDDY, CHAIRMAN  
HON'BLE MR. MOHD JAMSHED, MEMBER (A)**



Vipin Gupta, S/o Late RC Gupta, R/o 17-New Karannagar, Jammu  
Presently at 43, Rawalpora Housing Colony, Sanat Nagar, Srinagar,  
Aged about 50 years..

.....Applicant

(Advocate: Mr. Zubair Ahmad)

**Versus**

1. State of J&K through Principal Secretary to Govt. PDD, Civil Sect. Srinagar.
2. Chief Engineer PDD Jammu.
3. Executive Engineer, Electric Division 2<sup>nd</sup> PDD, Jammu.

.....Respondents

(Advocate:- Mr. Rajesh Thappa, 1<sup>st</sup> Deputy Advocate General)

**O R D E R**  
**[O R A L]**

**Justice L. Narasimha Reddy, Chairman: -**

The learned counsel for the Applicant submits that the TA has become infructuous on account of certain developments that had taken place in the case.

2. The TA is accordingly dismissed as infructuous. There shall be no order as to costs.

**(MOHD JAMSHED)**  
**MEMBER (A)**

**(JUSTICE L. NARASIMHA REDDY)**  
**CHAIRMAN**

**Dsn**